

**Government of India**  
**Ministry of Consumer Affairs, Food and Public Distribution**  
**Department of Consumer Affairs**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2316**  
**TO BE ANSWERED ON 03.12.2019**

**SELLING OF ESSENTIAL COMMODITIES**

2316. SHRI MANICKAM TAGORE B.:

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether it is a fact that the number of online companies which are selling essential commodities have increased recently;
- (b) if so, whether the Government has given licence to those companies to sell essential commodities including provisions, medicines etc.; and
- (c) if so, the details thereof and the total number of licenses issued by the Government for the last five years and the essential commodities which are allowed to be sold online?

**ANSWER**

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री**  
**(श्री दानवे रावसाहेब दादाराव)**

**THE MINISTER OF STATE**  
**CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**(SHRI DANVE RAOSAHEB DADARAO)**

- (a) : No such information is available with the Government;
- (b) : The question does not arise. However, it is stated that the licence to companies to sell a commodity including essential commodities like medicines etc is given by the State Governments;
- (c) : The question does not arise.

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